

DIVISION BENCH

ITEM NO.120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.271/2019, IA No.170/2021 & IA No.296/2024
IN CP (IB) No.344/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SUNDER KUMAR V/S KOMOREBI EXPORTS PVT LTD.
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Anil Kumar, PCS : *For the RP/Liquidator in CA No.271/2019 &
IA No.170/2021*
- Sh. Arun Kumar, PCS : *For the Applicant in IA No.296/2024*
- Ms. Babita Jain, Adv. : *For the Respondent in CA No.271/2019*

ORDER

IA No.170/2021

- 1.** Ld. Counsel representing the Liquidator seeks and is granted one week time to take instructions from the liquidator with respect to any amount lying in the accounts of the Corporate Debtor and the manner in which it has to be distributed.
- 2.** Let the matter be adjourned for further hearing on 7th August, 2024 alongwith other IAs.

**-Sd-
(Ashish Verma)
Member (Technical)**

16th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*

**-Sd-
(Praveen Gupta)
Member (Judicial)**